Telecom Regulatory Authority of India Information note to the Press (Press Release No. 3.4./2018)

TRAI issues "The Telecommunication Interconnection (Amendment) Regulations, 2018"

New Delhi, 5th July, 2018: The Telecom Regulatory Authority of India (TRAI) today issued "The Telecommunication Interconnection (Amendment) Regulations, 2018" which prescribes amendment in Regulations 6, 8 & 9 of the "Telecommunication Interconnection Regulations, 2018" issued by TRAI on 01.01.2018.

- 2. The main amendments in the Regulations are as follows:
 - a) A service provider may request the other service provider for additional ports at a POI, if the projected utilisation of the capacity of such POI at the end of sixty days from the date of placing the request, is likely to be more than eighty-five percent and such projected utilization of the capacity of POI shall be determined on the basis of the daily traffic for the preceding sixty days at the POI during busy hour: Provided that the service provider shall request for such number of additional ports which is likely to bring the utilization of the capacity of such POI, at the end of sixty days from the date of making request, to less than seventy-five percent.
 - b) The time-frame for provisioning of ports for initial interconnection and augmentation of ports at POIs is increased to **42 working days**.
 - c) Every service provider shall provide to the interconnecting service provider, at interval of every six months, its forecast of busy hour outgoing traffic, for the succeeding six months, at each POI and the first such forecast shall be provided within sixty days of the commencement of the Telecommunication Interconnection (Amendment) Regulations, 2018 and thereafter on the 1st April and 1st October every year.

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- d) The port charges and infrastructure charges, for all ports provided before the 1st February, 2018 shall continue to be payable as per the terms and conditions which were applicable to them before the 1st February, 2018.
- 3. Full text of "The Telecommunication Interconnection (Amendment) Regulations, 2018" is available on TRAI's website: www.trai.gov.in
- 4. For any clarification/information, Shri Sunil Kumar Singhal, Advisor (BB&PA) may be contacted at Tel. No. +91-11-23221509 Fax: +91-11-23230056.

(S.K. Gupta) Secretary